

SHRI HARI SHANKAR BHABRA: Regarding the business, he cannot go on for any length of time. Just under the garb of . . .

SHRI BHUPESH GUPTA: Sir, you kindly allow me to speak. I will deal with him. Allow me . . .

MR. DEPUTY CHAIRMAN: There is nothing like dealing with him. He raised a point...

SHRI BHUPESH GUPTA: You must allow me to speak. Sir, you allowed him to speak. I did not disturb him. Sir, I only say . . .
(Interruptions).

SHRI HARI SHANKAR BHABRA: I am a young man. I can be more louder than you. (Interruptions).

MR. DEPUTY CHAIRMAN: Order please. ..

SHRI BHUPESH GUPTA: He does not know any damn rule. Go and read the Rules.

MR. DEPUTY CHAIRMAN: Please resume your seats.

SHRI BHUPESH GUPTA: When the Business is read out, we suggest as to what should be taken up.

MR. DEPUTY CHAIRMAN: That he has admitted.

SHRI BHUPESH GUPTA: When he spoke, I spoke. What is wrong in it? Kindly do your home work and come and speak.

SHRIMATI AMBIKA SONI (Punjab): Sir, I don't think . . . (Interruptions).

MR. DEPUTY CHAIRMAN: Let us not raise a debate on this. Now, I adjourn the House for lunch till 2.30 P.M.

The House then adjourned for lunch at seven minutes past one of the clock.

The House reassembled after lunch at thirtythree minutes past two of the clock, Mr. Deputy Chairman in the Chair.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL) FOR 1978-79 (Third Batch)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants (General) for 1978-79 (Third Batch).

ANNOUNCEMENT REGARDING ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT AND OTHER BUSINESS

MR. DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held today, the 2nd March, 1979, recommended that the consideration and passing of the Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 1979 and the Merchant Shipping (Second Amendment) Bill, 1978, as passed by the Lok Sabha, be taken up on Monday, the 5th March, 1979.

The Committee also recommended that the General Discussion on the Railway Budget for 1979-80 should be held on the 6th, 7th and the 8th March, 1979.

THE CONSTITUTION (AMENDMENT) BILL, 1979

(To amend Article 233)

श्री शिव चन्द्र झा (बिहार) : उपसभा-एडि प्रोदय, दारुदव मैं इस सदन से दरखास्त करता हूँ कि वह मुझे भारत के संविधान का और संशोधन करने वाले विधेयक को पुरस्चित करने की अनुमति दे।